

of the US President and British Prime Minister were in line with our policy.

Senior Posts lying vacant in the Chief Labour Commissioner's Office

545. SHRI SYED AHMAD HASHMI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether it is a fact that a number of senior posts in the Chief Labour Commissioner's Office are lying vacant for the last several months;

(b) whether it is a fact that the work of enforcement of labour laws and the settlement of disputes is affected due to inadequate strength of officers; and

(c) if so, what steps Government propose to take in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c) Six senior posts in different grades are lying vacant in the Chief Labour Commissioner's Organisation for some time past. Work has been distributed amongst other officers to avoid any dislocation. Action has already been taken for convening a meeting of the Departmental Promotion Committee under the chairmanship of a member of the Union Public Service Commission for filling up these posts.

Opening of a Post Office in Shastri Niketan

546. SHRI SYED AHMAD HASHMI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have decided to open a post office in Shastri Niketan (N. W. Moti Bagh);

(b) whether any building has been acquired for the purpose; and

(c) if so, by when the post office is likely to start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes Sir.

(b) No, Sir.

(c) The post office will be opened as soon as suitable building is available.

Postal facilities in rural areas

547. SHRI PRASENJIT BARMAN: SHRI JAHARLAL BANERJEE:

SHRIMATI PRATIMA BOSE: SHRI AHMAD HOSSAIN MONDAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the number of villages where mobile post office facilities are likely to be extended during 1978-79;

(b) what is the number of villages where postal facilities are proposed to be extended during the same period; and

(c) by when Government propose to cover all the villages?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b) It is tentatively proposed to extend the following postal facilities in the rural areas of the country during 1978-79:

(i) Opening of new post offices	5,000
(ii) Installation of letter boxes	50,000
(iii) Provision of postal counter facilities to villages through mobile post offices	10,000

(c) The time by which all villages will be covered with independent post offices cannot be stated. Post Offices in rural areas are opened subject to the fulfilment of norms based on population to be served, distance from nearest existing post office permissible limit of loss and minimum guaranteed

income. Other postal facilities to villages through Mobile Post Offices and installation of letter boxes are being provided in a phased manner.

Public Call Offices

548. SHRI PRASENJIT BARMAN:
SHRI JAHARLAL BANER-
JEE:
SHRIMATI PRATIMA BOSE:
SHRI AHMAD HOSSAIN
MONDAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to provide telephone public call offices at places having a population of 5,000 or more; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes Sir. Places with population of 5,000 or more have already been included in the Government policy liberalised in August, 1977 for provision of telephone facility even on loss basis, without any condition of minimum revenue.

(b) These are a total of 1961 such places in the country as per 1971 Census Report. Telephone facility at such places will be provided according to a phased programme in the coming 5 years.

कर्मकारों, नियोजकों तथा सरकार के त्रिपक्षीय सम्मेलन की सिफारिशें

549. श्रीमती विद्यावती चतुर्वेदी : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कर्मकारों, नियोजकों तथा सरकार के प्रतिनिधियों के त्रिपक्षीय सम्मेलन

की सिफारिश सरकार को प्राप्त हो गई हैं; और

(ख) यदि नहीं, तो कब तक इनके प्राप्त हो जाने की संभावना है ?

†[Recommendations of the Tripartite Conference of workers, employers and Government

549. SMT. VIDYAWATI CHATURVEDI: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have received the recommendations of the tripartite conference of the representatives of the workers, employers and Government; and

(b) if not, by when it is likely to be received?]

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा): (क) और (ख) भारत सरकार के संसदीय संख्या एम-61011/3/77-डी० 1(5) तारीख 18 जुलाई, 1977 द्वारा स्थपित व्यापक औद्योगिक सम्बन्ध कानून और भारतीय श्रम सम्मेलन के गठन सम्बन्धी त्रिपक्षीय समिति ने 21 सितम्बर, 1977 को अपनी रिपोर्ट प्रस्तुत की। रिपोर्ट की प्रतियां संसद के पुस्तकालय में उपलब्ध हैं।

†[THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) The Tripartite Committee on Comprehensive Industrial Relations Law and Composition of Indian Labour Conference, set up by Government of India by its Resolution No. S. 61011/3/77/DI(A) dated the 13th July, 1977, adopted its Report on the 21st September, 1977. Copies of the Report are available in Parliament Library.]

†[] English translation.